

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building 36, Janpath, New Delhi- 110001
Ph: 23753942, Fax-23753923

Petition No. 480/TT/2014

Date: 17.1.2016

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: - Approval for truing up transmission tariff for tariff period 2009-14 and determination of transmission tariff for tariff period 2014-19 for Nellore-Gooty 400 kV D/C (Quad) line with associated bay extension at Nellore & Gooty Sub-station under Transmission System associated with SRSS XVIII-A (Formerly KUMPP Part A).

Sir,

With reference to your petition mentioned above, I am directed to request you to furnish the following information under Regulation 87(2) of the Central Electricity Regulatory Commission(Conduct of Business) Regulations, 1999, on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 22.1.2016:-

- a. Undertaking that the actual equity infused for the additional capitalisation in 2009-14 tariff period is not less than 30% on an affidavit.
- b. Submit the amount of balance and retention payment yet to be made along with the details of the contract for which payment has been retained along with the amount retained.

In case the above said information is not filed within the specified date, the petition shall be disposed on the basis of the information already on record.

Yours faithfully,

Sd/-
(V. Sreenivas)
Deputy Chief (Legal)